

PRINCIPAL DIST. & SESSIONS COURT :: MEDAK AT SANGAREDDY

Dis. No. ~~590~~ /ADMN./2018

Date: 17-12-2018.

From:

To,

Sri. B. Sai Kalyan Chakravarthi,
Prl. Dist. & Sessions Judge,
Medak at Sangareddy.

The Registrar (I.T Cum C.P.C),
High Court of Judicature at Hyderabad,
for the state of Telangana &
the state of Andhra Pradesh.

Sir,

SUB: WORKSHOPS – FIRST Workshop to be conducted in this District once in (3) months on **29-12-2018** to the Judicial Officers of **MEDAK UNIT** – Follow of action – Resource Persons – Panel of Judges – Submitted – Reg.

REF: High Court's ROC.No.272/Reg(Inq)/2018,Dt.22-10-2018 Communicated to subordinate Courts vide this Court's Endt. Dis. No.4551/2018, Dated: 30-10-2017.

* * * *

With reference to the above, I submit that in view of First Workshop to be conducted on **29-12-2018** in Principal Dist Court Complex, Sangareddy (Medak Unit) to all the Judicial Officers of this unit on the subject "**Law of Succession and Inheritance**", the following panel consisting of Judges is submitted as under. Further, I submit that I obtained their consent to contribute articles on the subject and to address the Judicial Officers on the selected subjects during workshop.

Sessions	Timings	Chosen Topic	Proceedings	Resource Person
I	SESSION - I 10.00 A.M. to 11.30 A.M.	Latest trends in Succession among Hindus.	Paper Presentation Smt. M. Shyam Sree Senior Civil Judge, Sangareddy	Hon'ble Sri. S. Madhava Rao Garu (Retd. Hon'ble Principal Dist & Sessions Judge)
			Discussion by the Resource Person	
			Interaction by the Participants	
			Comments by the Resource Person	
TEA BREK :: 11:30 A.M TO 11:49 A.M				
II	SESSION - II 11.50 A.M. to 1.00 P.M.	Succession under Indian Succession Act, 1925 in respect of Christians.	Paper Presentation Smt. S. Saritha Senior Civil Judge, Siddipet	Hon'ble Sri. S. Madhava Rao Garu (Retd. Hon'ble Principal Dist & Sessions Judge)
			Discussion by the Resource person	
			Interaction by the Participants	
			Comments by the Resource Person	
LUNCH :: 1:00 P.M TO 1:44 P.M				
III	SESSION- III 01.45 P.M. to 3.00 P.M.	Muslim Law of Inheritance.	Paper Presentation Smt. T. Subasini Senior Civil Judge, Medak	Hon'ble Sri. Nazir Ahmed Khan Advocate (Faculty of A.P.J.A - Secunderabad)
			Discussion by the Resource person	
			Interaction by the Participants	
			Comments by the Resource Person	
TEA BREAK :: 3:00 P.M TO 3:19 P.M				
IV	SESSION - IV 03.20 P.M. to 05.00 P.M.	Law relating to Succession Certificates under Indian Succession Act, 1925.	Paper Presentation Smt. A. Neeraja Senior Civil Judge, Zaheerabad	Hon'ble Sri. Nazir Ahmed Khan Advocate (Faculty of A.P.J.A - Secunderabad)
			Discussion by the Resource person	
			Interaction by the Participants	
			Comments by the Resource Person	

The above panel is submitted for information of Hon'ble High Court and for necessary further orders.

Yours faithfully,


Pr. Dist. & Sessions Judge,
Medak at Sangareddy.

Encl:

1. Schedule of Work shop.
2. Session Wise Paper Presentations.

Copy to:

1. Sri. S . Madhava Rao Garu. (Retd Hon'ble Principal Dist & Sessions Judge)
2. Sri. Nazir Ahmed Khan, Advocate, Faculty of A.P.J.A – Secunderabad.
3. The Officer on special Duty, High Court of Judicature at Hyderabad for information.
4. All the Judicial Officers in this unit.
5. The Nodal Officer, E-Courts Project Monitoring committee.
6. Resource persons.
7. The Secretary, D.L.S.A. Sangareddy.
8. The Court Manager, District Court , Medak at Sangareddy.
9. Copy available in e-courts official website.
10. The Senior Superintendent **Nazarth Section** – Prl. Dist. & Sessions Court, Sangareddy. Sangareddy (for providing of necessary facilities/action).
11. The Incharge's of **Adminstration** and **Budget Section** - Pril. Dist. & Sessions Court, Sangareddy (for providing of necessary facilities/action).